

NOTICE

In partial modification to the Judicial Assignment at the High Court of **Bombay at Goa, Panaji**, which has come into effect from 4th November 2019, it is hereby notified for the information of Advocates and parties appearing in person that the Honourable the Chief Justice is pleased to approve following partial modification with effect from **1st December 2019** :

Present sitting	Assignment
The Hon'ble Shri. Justice DAMA SESHADRI NAIDU	For admission, hearing and order matters therein :- A) All Civil work except matters assigned to Court No.3.
The Hon'ble Kum. Justice NUTAN D. SARDESSAI	For admission, hearing and order matters therein :- A) All Criminal work. B) First Appeals against order of M.A.C.T. C) Matters pertaining to Land Acquisition.

Note

The urgent mentioning and placing of matters pertaining to the Court presided over by **Hon'ble Shri Justice Dama Seshadri Naidu** is allowed before the Court presided over by **Hon'ble Kum. Justice Nutan D. Sardessai and vice versa.**

High Court, Appellate Side,
Bombay.

By Order,

Date : 22nd November 2019

(V. R. Kachare)
I/c Registrar (Judl-I)